NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/651/IB/2017

NAME OF THE PETITIONER

: T.C. MOOSA

NAME OF THE RESPONDENT

: KARISMAA FOUNDATIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Aflun

(Shorteack)

Ase_

ORDER

Matter is called. No representation on behalf of Petitioner. Counsel for Corporate Debtor present and submitted that he has not received copy of the petition along with relied upon documents. Matter is adjourned for the appearance of the Petitioner failing which appropriate order will be passed. Put up on 20.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk